NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 45(ND)/2015 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR

Hon'ble President

SH. S.K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2016

NAME OF THE COMPANY

Sh. Dinesh Kumar Gupta

Vs.

M/s. Shri S. S. Shyam Steel Pvt. Ltd. & Ors

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. KARTHIK K.R. ADVOCATE Petitioner

2. R.K. NAROULA Advocate Respondents 1-13 Roman hu

3. PRATIBHA SHAPMA Advocate - dv. TSham

Order

On behalf of the arguing counsel for the respondents, a request has been made for adjournment on the ground that the arguing counsel is down with fever/Chikungunya and is not able to come to the Court.

In view of the above, the hearing is deferred to 16.11.2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

26.10.2016 (P.K.Sud)